

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3205**  
TO BE ANSWERED ON 23/03/2018

**AGRICULTURE COURSES IN ENGINEERING COLLEGES**

3205. MAHANT SHAMBHUPRASADJI TUNDIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has allowed Gujarat Technology Affiliated Engineering Colleges to start the agriculture courses without ICAR permission;
- (b) whether there is any rule that private universities can start the agriculture courses in Gujarat and in the country; and
- (c) if so, the details of the said rule?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
**(SHRI GAJENDRA SINGH SHEKHAWAT)**

**(a) to (c):** Agriculture including Agri Research & Education being a State subject, the matter falls under the purview of the State Government. In so far as Indian Council of Agricultural Research (ICAR) is concerned, the ICAR does not grant permission to any of the Colleges including these in Gujarat to start agricultural courses in States.

\*\*\*\*\*